

**IN THE HIGH COURT OF JUDICATURE AT PATNA  
TENDER NOTICE 11/2020-21 (Purchase Cell)**

Sealed quotations are invited from reputed firms for Annual Maintenance Contract (AMC) for **20 water purifiers ( 12 pcs Aquaguard Classic + 07 pcs. Kent + 01 pc. Aquaguard Reviva water purifier + 01 pc. A.O Smith water purifier )** with **16 pcs. water cooling machines ( Voltas )** installed at the Court premises, Residence of Hon'ble the Chief Justice, Judges' Guest House and Judges' Club.

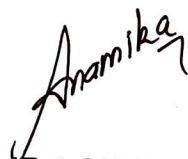
The firms/suppliers should have financial capacity to execute the aforesaid Annual Maintenance Contract.

The quotation must reach this Court within 10 days from the date of display of this notice. Quotations received after stipulated time/ date shall not be entertained. This tender notice can also be downloaded from the website of Patna High Court:-<http://patnahighcourt.gov.in>.

**Terms and Conditions:-**

- (I) Proof of Registration of firm/ suppliers as per Government rule.
- (II) Proof of Goods & Service Tax Registration & PAN No.
- (III) The rate quoted in tender should be inclusive of all taxes and other charges, if any.
- (IV) No advance payment shall be made. Payment will be made on half-yearly basis of AMC period. A certificate from the near by Section/ staff deputed at the residence of Hon'ble the Chief Justice, Judges' Guest House and Judges' Club towards satisfactory service of water purifier and water cooler must be attached with bill. The firm has to mention its contact no. on each machine for making complain.

- (V) The Court reserves the right to accept or reject any or all quotations without assigning any reason.
- (VI) Payment will be made in the account of the concerned firm .
- (VII) The firm will have to visit every 03 months for service of aforesaid water purifiers and water coolers .
- (VIII) The firm will make free of cost additional visits during the contract period ,as and when required, in the event of any breakdown, malfunctioning. It shall be obligatory on the part of the firm to depute qualified technicians, as soon as possible, whenever any complaint is received from the Hon'ble Court regarding non functioning of water purifiers and water coolers.
- (IX) The Annual Maintenance Contact shall include servicing, tankwashing, gas filling, replacement of compressor, filter, thermostat, all kinds of motors, capacitors, fan blade wiring, plugs, pads and replacement/repair of all other parts which are required to make the machines in working condition during the currency of the contract at the exclusive risk, responsibility and cost of the firm.

  
**Registrar (Establishment) I/c,  
Patna High Court**